

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 26 of 2011

Dated: 10th March, 2011

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of:

Bihar State Electricity Board **.... Appellant (s)**
Versus
Bihar Electricity Regulatory Commission **... Respondent (s)**

Counsel for the Appellant (s) : Mr. Kailash Vasdev, Sr. Adv. with
Mr. Mohit Kr. Shah

ORDER

Admit. Issue notice to the Respondents returnable on
28.04.2011. Dasti service is permitted.

Post the matter on **28.04.2011.**

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

TS/KS